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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या: H01277 / सी-3 / NGT-263 / 2023 दिनांक: 26 / 09 / 2023

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in

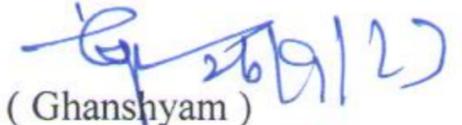
Sub: Action Taken Report (ATR) in compliance of the order dated-25.05.2023 passed by Hon'ble National Green Tribunal, New Delhi in Original Application No. 141 of 2022 (I.A. No.- 45/2022) Manish Jain Versus Union of India & Anr.

Sir,

In compliance of the order dated- 25.05.2023 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 141 of 2022 (I.A. No.- 45/2022) Manish Jain Versus Union of India & Anr. The Action Taken Report is annexed herewith and forwarded to you with the request that the same may be placed before the Hon'ble Tribunal.

Enclosure- As above

Yours Sincerely


(Ghanshyam)
Chief Environmental Officer,
Circle-3

Copy to:

1. Shri Pradeep Mishra, Advocate on Record, Hon'ble Supreme Court/ NGT, New Delhi for necessary action please.
2. Law Officer-1, U.P. Pollution Control Board, Lucknow for information and necessary action please.
3. Regional Officer, U.P. Pollution Control Board, MuzaffarNagar for information and necessary action.


Chief Environmental Officer,
Circle-3



**SUPPLEMENTARY REPORT OF UTTAR PRADESH POLLUTION CONTROL BOARD (UPPCB)
REGARDING DETAILS OF STP INSTALLED IN M/S UPPER DOAB SUGAR MILLS, SHAMLI, UP
IN COMPLIANCE TO HON'BLE NGT ORDER DATED 25.05. 2023 IN THE MATTER OF MANISH
JAIN Vs UNION OF INDIA & ANR. (ORIGINAL APPLICATION NO. 141/2022) (I.A. No. 45/2022)**

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1.0 BACKGROUND :

- In reference to the grievance aroused by Mr. Manish Jain that Respondent No. 5 M/s Upper Doab Sugar Mills Ltd. Shamli and Respondent No. 6 M/s Shamli Distillery & Chemical Works Shamli are running Sugar & Distillery units in Shamli respectively in violation of Environmental Norms and causing Air & Water pollution adversely affecting the health of the residents of the locality and surrounding areas of District Shamli.

In the above matter of Manish Jain Vs Union of India &Anr. (O.A No. 141/2022), the Hon'ble NGT Vide order dated 28.02.2022 sought a factual and action taken report from the UPPCB and District Administration with reference to the violation alleged in Grievance of the applicant in said application. In continuation joint committee visited M/s Upper Doab Sugar Mills Shamli and Shamli Distillery & Chemical Works Shamli on dated 31.03.2022 and submitted joint inspection report before Hon'ble Tribunal on dated 01.07.2022.

In continuation to the above report, Hon'ble NGT vide order dated 05.08.2022 issued directions to the State PCB to look into the matter of compliance by both the industries with the consent conditions regarding disposal of Fly Ash as per CPCB guidelines, coverage of minimum 33% of the land on which industry is established with plantation of suitable species and compliance with recommendation made by the joint committee in its report. In compliance of said orders, UPPCB submitted the compliance report before Hon'ble NGT on dated 02.11.2022.

Further, Hon'ble NGT vide order dated 02.12.2022 directed Regional Officer, UPPCB to visit both the units and verify the factual position regarding averments made in the replies filed by respondents no. 5 & 6 as to compliance with consent conditions and environmental norms. Further, directed Regional Officer, UPPCB for allowing the applicant to join inspection of the industries at the time of visit. In compliance to the directions, UPPCB visited the industries along with the complainant and submitted report to Hon'ble NGT on 14.01.2023

Further, Hon'ble NGT on 25.05.2023 considered the report submitted by UPPCB and further passed directions.

2.0 ORDERS PASSED BY THE HON'BLE NGT ON 25.05.2023

The Hon'ble NGT directed on 25.05.2023 the following :

- "4. Vide order dated 02.12.2022 RO, UPPCB was directed to visit both the units and verify the factual position regarding the averments made in the reply filed by respondent no. 5 and 6 as to compliance with consent conditions and environmental norms. In compliance thereof report has been submitted by RO, UPPCB vide email dated 14.01.2023.
5. Initially, learned counsel for the applicant had submitted that STP has not been constructed and made operational but Mr. Ankit Singh, RO, UPPCB has submitted that the STP has been constructed and made operational."

3.0 INSPECTION OF M/s UPPER DOAB SUGAR MILLS, SHAMLI, UP BY UPPCB

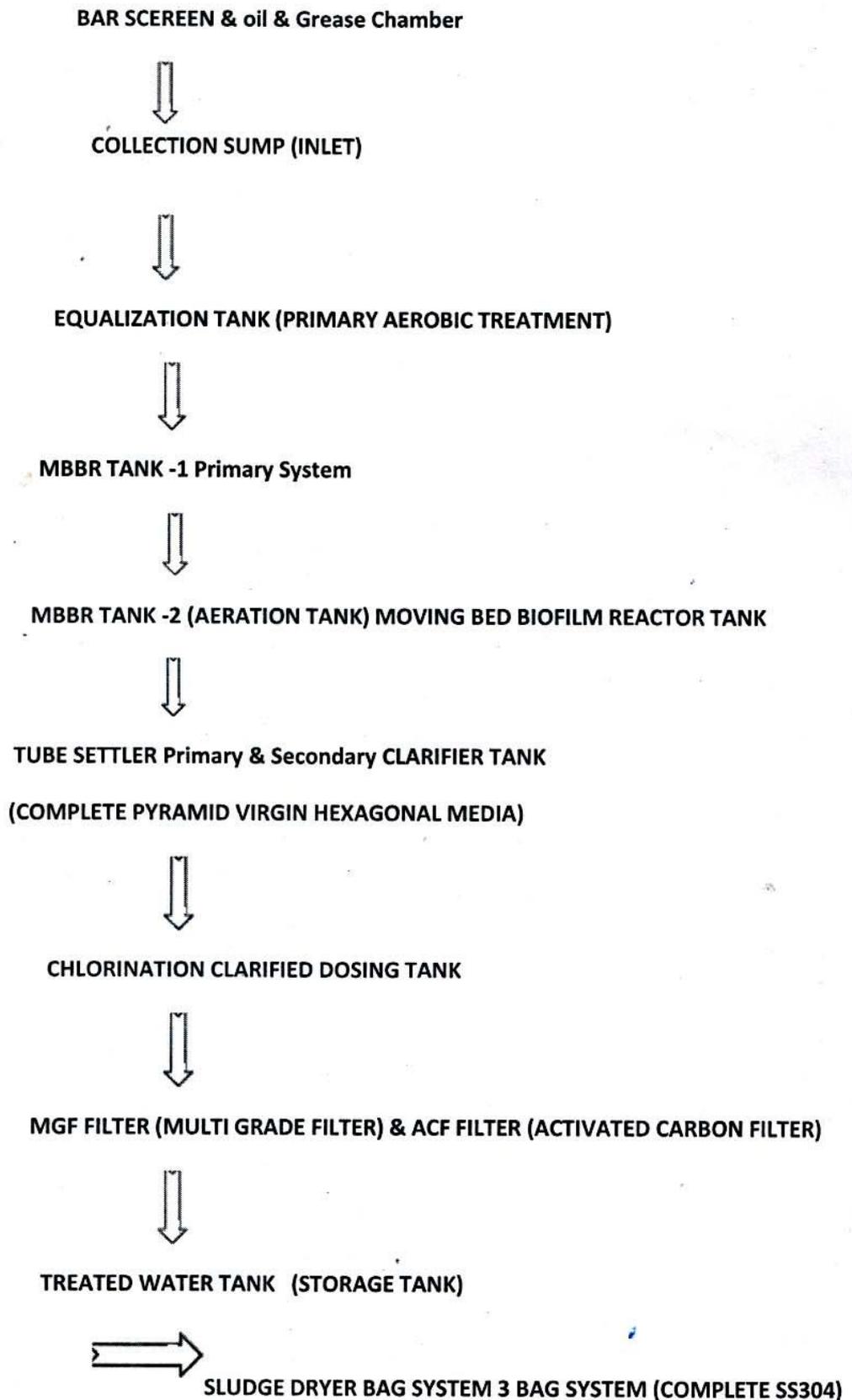
In compliance to said orders of the Hon'ble NGT dated 25.05.2023, UPPCB inspected M/s Upper Doab Sugar Mills Shamli on dated 21.09.2023. UPPCB already submitted during visit on dated 06.01.2023 that STP has been installed and operational. At the time of inspection, treated effluent sample collected and analyzed in Regional Laboratory. As per the analysis report, all parameters found within the norms.

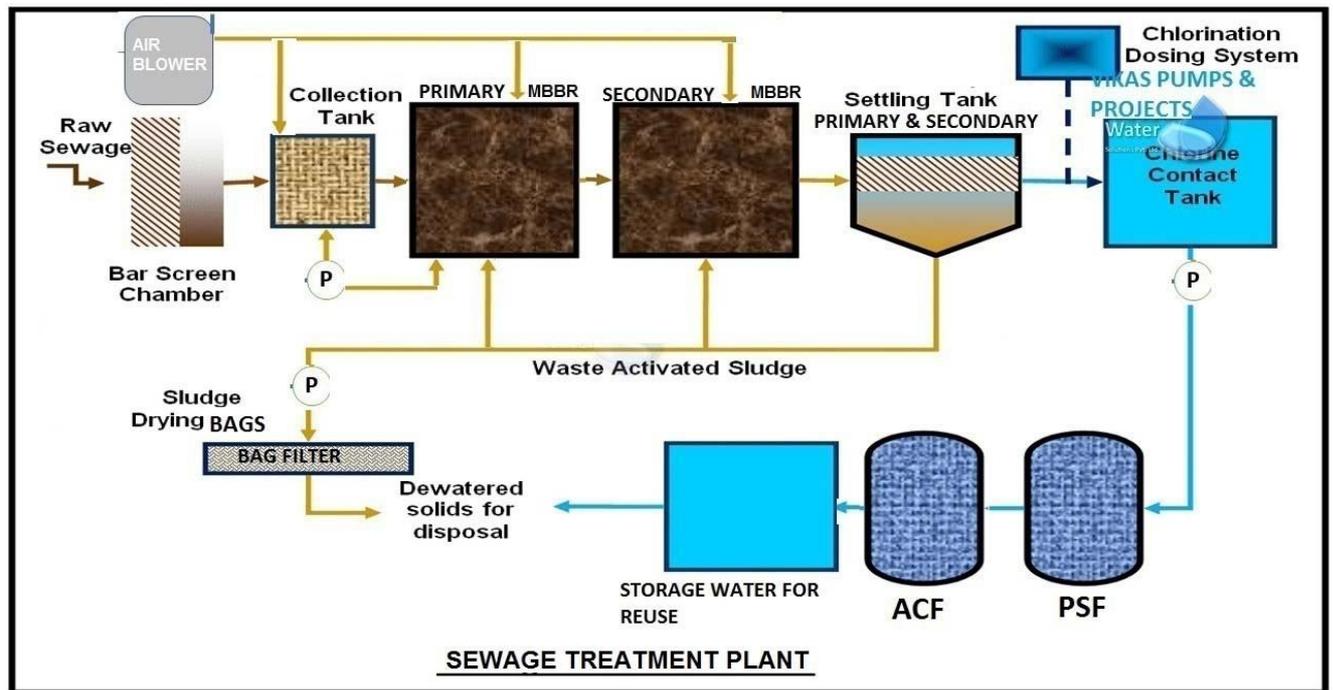
During the present inspection, STP has been found installed and operational. However, industry was found not operational due to off season. During the visit, sampling of treated effluent being done and analyzed the sample in Regional Laboratory of UPPCB, Muzaffarnagar. As per the analysis report, all the parameters found within the prescribed standards. The report is annexed as Annexure-1.

Photographs of STP during the present inspection on dated 21.09.2023 and flowchart of STP along with STP individual unit's details are as below :



FLOW CHART DIAGRAM STP PLANT (SEWAGE TREATMENT PLANT) MBBR TECHNOLOGY





As per the above details, STP has been found installed, fully operational and within the prescribed standards.

The above report is put up for perusal and necessary action please

INSPECTION TEAM

S.No.	Name of Officials & Details	Signature
1.	Ankit Singh Regional Officer, UPPCB, Muzaffarnagar	
2.	Imraan Ali Asstt. Environment Engineer, UPPCB, Muzaffarnagar	



REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD
 Kamal Cinema Building,Railway Road, Muzaffarnagar

TEST REPORT: WASTE WATER LABORATORY

Ref No: 22934801/MuzaffarNagar/2023

Date:25/09/2023

- 1- Name of Industry: UPPER DOAB SUGAR MILLS SHAMLI
- 2- Address of Industry: UPPER DOAB SUGAR MILLS, SHAMLI (U.P.),SHAMLI,247776
- 3- District: Shamli
- 4- Description about sampling point: Final Outlet discharge of S.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: (1) Imraan Ali; A.E.E (2) Diwakar Dev Gahlaut; J.R.F
- 7- Colour and Odour: Colourless No Specific
- 8- Quantity and Packing: 2.0 Ltrs PVC
- 9- Date of Sample Collection: 21/09/2023
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 21/09/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH,4500 H B Electronic method	-	7.4	5.5-8.5	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	44	100	10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	674	2000	10- 50000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	718	Not Specified	10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	24	30	1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	104	250	5.0 -100000 mg/l

Reference- (1)General Standards for discharge of environment Pollutants are as per-A Effluent(Schedule-VI).The environment (Protection) Rules,1986 source:
www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: NA

Analysed by-
[Ravish Pratap Singh(JRF)]

Authorized by

Ankit Singh (RO)

ANKIT SINGH Digitally signed
 by ANKIT SINGH
 Date: 2023.09.26
 18:10:08 +05'30'
Regional Officer

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

General Standards for Discharge of Environmental Pollutants Part -A:Effluents (Schedule - VI) The Environment(Protection) Rules, 1986

1	Parameter	Standards			
		Inland Surface water	Public Sewers	Land for Irrigation	Marine coastal areas
		a	b	c	d
1	Color and Odor	All efforts should be made to remove colour and unpleasant odour as far as practicable			
2	Suspended Solids mg/l, Max	100	600	200	(a) for process waste water- 100(b) For cooling water effluent 10 percent above total suspended matter of influent.
3	Particulate size of suspended solids	Shall pass 850 micron IS Sieve	-	-	(a) Floatableaa solids, max. 3 mm
4	2(***)	*	*	*	*
5	pH Value	5.5 to 9.0	5.5 to 9.0	5.5 to 9.0	5.5 to 9.0
6	Temperature	Shall not exceed 5°C above receiving water temperature	-	-	Shall not exceed 5°C above receiving water temperature
7	Oil and Grease Mg/l Max.	10	20	10	20
8	Total residual chorine mg/l Max	1	-	-	1
9	Ammonical Nitrogen(as N), mg/l Max	50	50	-	50
10	Total Kjeldahl Nitrogen(as NH3) mg/l,Max	100	-	-	100
11	Free ammonia (as NH3)mg/l, Max	5	-	-	5
12	3Biochemical Oxygen Demand 1[3 days at 270C] mg/l, Max	30	350	100	100
13	chemical Oxygen Demand, mg/l, Max	250	-	-	250
13	chemical Oxygen Demand, mg/l, Max	250	-	-	250
14	Arsenic(as As), mg/l, max	0.2	0.2	0.2	0.2
15	Murcury(as Hg), mg/l, max	0.01	0.01	-	0.01
16	Lead (as Pb), mg/l, max	0.1	1	-	2
17	Cadmium (as Cd), mg/l, max	2	1	-	2
18	Hexavalentchromium (as Cr+6), mg/l, max	0.1	2	-	1
19	Total chromium (as Cr)mg/l, max	0.1	2	-	1
20	Copper(as Cu), mg/l, max	3	3	-	3
21	Zinc(as Zn), mg/l, max	5	15	-	5
22	Selenium (as Se) mg/l, max	0.05	0.05	-	0.05
23	Nickel (as Ni) mg/l, max	3	3	-	5
24	2(***)	*	*	*	*
25	2(***)	*	*	*	*
26	2(***)	*	*	*	*
27	Cyanide (as CN), mg/l, max	0.2	2	0.2	0.2
28	2(***)				
29	Fluoride (as F) mg/l, max	2	15	-	15
30	Dissolved Phosphates (as P), mg/l, max	5	-	0	-
31	2 (***)	*	*	*	*
32	Sulphide (as S), mg/l, max	2	-	-	5
33	Phenolic Compounds (as C6H5OH) mg/l, max	1	5	-	5
34	Radioactive materials: (a)Alpha emitter micro curie/ml (b)Beta emitter micro curie/ml	10 ⁻⁷ 10 ⁻⁶	10 ⁻⁷ 10 ⁻⁶	10 ⁻⁸ 10 ⁻⁷	10 ⁻⁷ 10 ⁻⁶
35	Radioactive materials: (a)Alpha emitter micro curie/ml (b)Beta emitter micro curie/ml	10 ⁻⁷ 10 ⁻⁶	10 ⁻⁷ 10 ⁻⁶	10 ⁻⁸ 10 ⁻⁷	10 ⁻⁷ 10 ⁻⁶
35	Bio-assay test	90% survival of fish after 96 hours in 100 % effluent	90% survival of fish after 96 hours in 100 % effluent	90% survival of fish after 96 hours in 100 % effluent	90% survival of fish after 96 hours in 100 % effluent

36	Manganese (as Mn)	2 mg/l	2 mg/l	-	2 mg/l
37	Iron (as Fe)	3 mg/l	3 mg/l	-	3 mg/l
38	Vanadium (as V)	0.2 mg/l	0.2 mg/l	-	0.2 mg/l
39	Nitrate Nitrogen	10 mg/l	-	-	20 mg/l
40	2 (***)	*	*	*	*

1. Schedule VI inserted by Rule 2 (d) of the Environment(Protection) Second Amendment Rules, 1993 notified vide G.S.R. 422 (E) dated 19.05.1993 published in the Gazette no. 174 dated 19.05.1993.

2. Omitted by Rule 2 (d)(i) of the Environment(Protection) Third Amendment Rules, 1993 vide Notification No. G.S.R. 801 (E), dated 31.12.1993.

3. Substituted by Rule 2 of the Environment(Protection) Amendment Rules, 1996 notified by G.S.R 176, dated 02.04.1996 may be read as BOD (3days at 270C) whenever BOD 05 days 200C occurred.

4. Besides these standards, refer EPA standards for specific industry Source (1):

<https://cpcb.nic.in/displaypdf.php?id=R2VuZXJhbFN0YW5kYXJkcy5wZGY=>

(2) cpcb.nic.in/Industry_Specific_Standards.php